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C.A.No. 6565 OF 1999

ITEM No.111

Court No. 10

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6565/1999

Sanjay K. Sinha-II & Ors. Appellant (s)

vs.

State of Bihar & Ors. Respondent (s)
(With office report)

Date:28/4/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. Gopal Subaramaniam, Sr. Adv.
Mr. Ajit Kumar Sinha, Adv.
Mr. Pankaj Bhagast, Adv.

For Respondent (s) Mr. S.B. Sanyal, Sr. Adv.
Mr. Rudeshwar Singh, Adv.
Mr. Shishir Pinaki, Adv.
Mr. R.P. Wadhvani, Adv.

Mr. Kumar Rajesh Singh, Adv.
Mr. B.B. Singh, Adv.

Mr. Anurag, Adv.
Mr. Navin Prakash, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Ajit Kumar Sinha, the learned counsel for the appellants argued the matter from 12.50 p.m to 1.00 p.m. Mr. Gopal Subaramaniam, the learned senior counsel for the appellants commenced his arguments at 2.00 p.m and argued the

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matter till 3.20 p.m. Thereafter, Mr. S.B. Sanyal, the learned senior counsel for the respondents started his arguments and was on his legs when the Court rose for the day. The matter remained part-heard.

(Sarojbala)(A.S.Bisht)(Om Prakash)

PA to Addl.Registrar Court Master

Court Master